

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).34253/2017

(Arising out of impugned final judgment and order dated 22-09-2017 in FA No. 309/2015 passed by the High Court Of Judicature At Allahabad)

JAGAT GURU SHANKARCHARYA JYOTISHPEETH P.S.S.N SARASWATI. Petitioner(s)

VERSUS

SWAMI VASUDEVANAND SARASWATI DISCIPLE
OF S.H.N. SARASWATI

Respondent(s)

Date : 09-04-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s) Ms. Sangeeta Mandal, Adv.
 Ms. Swati Sinha, Adv.
 Ms. Sukanya Basu, Adv.
 Mr. Arun K. Sharma, Adv.
 M/S. Fox Mandal & Co., AOR

For Respondent(s) Mr. P.S. Patwalia, Sr. Adv.
 Mr. Santosh Kumar, Adv.
 Mr. Rajiv Ranjan Mishra, Adv.
 Mr. V. Sushant Gupta, Adv.
 Mr. Mushtaq Ahmad, AOR

UPON hearing the counsel the Court made the following
O R D E R

It is submitted that another Special Leave Petition
SLP(C)No.36949/2017 has been filed.

List both these matters before appropriate bench after
obtaining orders from Hon'ble the Chief Justice of India.

(B.Parvathi)
Court Master

(Jagdish Chander)
Branch Officer